

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/6993/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. M. Nandi,
Member,
MACT, Sonitpur,
Tezpur.

Dated Guwahati the nd 22 November, 2019.

Sub: **Station leave Permission .**

Ref:- Your letter No. MACT(S)/950 dtd. 20.11.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 23.11.2019 (after holding Lok Adalat) till the morning of 25.11.2019, as prayed for. The District and Sessions Judge, Sonitpur, Tezpur and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/96/⁶⁹⁹⁵6994- /A, dated 22.11.19

Copy forwarded for information to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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